GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 3471

TO BE ANSWERED ON 10.12.2019

Sale of Loss Making PSUs

3471. SH MANOJ TIWARI:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has any proposal for sale of loss making PSUs in the near future;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of the implementation procedure and time limit for any such proposal in the near future?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): As per information furnished by Department of Investment and Public Asset Management (DIPAM), profitability/loss of the Central Public Sector Enterprises (CPSEs) is not among the relevant criteria for disinvestment. Government follows a policy of strategic disinvestment of CPSEs, which are not in 'priority sectors'. The Government has given 'in-principle' approval for strategic disinvestment of 33 CPSEs including subsidiaries, Units and Joint Ventures with sale of majority stake of Government of India and transfer of management control.

(d): The procedure and mechanism of the strategic disinvestment of CPSEs as approved by Competent Authority involves constitution of Core Group of Secretaries on Disinvestment (CGD), Inter-Ministerial Group (IMG), Evaluation Committee (EC)/ Evaluation Sub-Committee (ECS) and Consultative Group (CG) to implement the decisions of the Competent Authority on strategic disinvestment of CPSEs.

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